

Subject: **YES TO THE TELECOMMUNICATION TARRIF (65TH AMENDMENT)
ORDER,2020**

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From: Varun Sharma <varun.sharma88@gov.in>

To: Kaushal Kishore <advfea1@traf.gov.in>

We support the decision of TRAI to repeal the limit on maximum no. of SMS to be sent due to following reasons:-

1. For CUG to CUG SMS- No restrictions should be there as all these SMS's are meant for official purpose.
2. There should not be any restrictions on sending SMS by government organisations, especially for those involved in providing essential services to the nation.
3. System generated SMS's pertaining to safety and smooth functioning of Railways, should not be restricted as after launching of applications like Whatsapp, these restrictions are of no use.

So we support in favour of draft THE TELECOMMUNICATION TARRIF (65TH AMENDMENT) ORDER,2020, for safe, reliable and comfortable transportation services to the people of the nation.

Varun Sharma
Sr. DSTE
Ambala Division
Northern Railway

